GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:278 ANSWERED ON:22.07.2015 Filling up of Backlog Vacancies Udasi Shri Shivkumar Chanabasappa

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government has received any complaints about violation of rules relating to filling up of backlog vacancies in various Departments;

(b) if so, the details thereof and the number of vacancies still pending for filling up in various Departments, cadre-wise; and (c) the action taken by the Government for filling up backlog vacancies?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): The complaints/references relating to non-filling up backlog reserved vacancies in various Departments of the Government, as and when received, are forwarded to the concerned Department for appropriate action. The respective Departments/Ministries are required to take action for filling up of backlog vacancies identified from time to time.

As per information received from Ministries/Departments, 48034 backlog reserved vacancies for Scheduled Castes, Scheduled Tribes and Other Backward Classes were filled up during the Special Recruitment Drive concluded on 31.3.2012. After the conclusion of the Drive, 19,676 backlog reserved vacancies were filled up.

The Government constituted a Committee in July, 2013 under the Chairmanship of Secretary, Ministry of Social Justice and Empowerment to make an in depth analysis of the reasons for backlog of filling up of reserved vacancies and suggest measures to enhance the employability of reserved category candidates.

The Committee submitted its report and based on the recommendations of the Committee, deliverables to constitute in-house expert committee to identify backlog reserved vacancies, study the reasons for non-filling up of backlog reserved vacancies, review of educational qualifications and to conduct Special Recruitment Drive were communicated to the Ministries/ Departments to reduce the backlog vacancies for Scheduled Castes, Scheduled Tribes and Other Backward Classes in posts and services in the Central Government.

Apart from the Special Recruitment Drive to be launched after the identification and review of backlog reserved vacancies as described above, it was also decided that each Ministry/Department should initiate Special Recruitment Drive from the very beginning of the constitution of the Committee till the launch of the Drive from October, 2015 in respect of the backlog reserved vacancies in the Secretariat, attached/subordinate offices, Central Public Sector Enterprises, etc. as a concerted and continuous effort to reduce the gap of backlog reserved vacancies.
